

**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 19/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	ABA 559/20	Prashant Indra Narayan Mishra V/s State-Bandra Police St.	Hearing
2	ABA 560/20	Deepak Indra Narayan Mishra V/s State-Bandra Police St.	Hearing
3	ABA 1191/20	Harishchandra Laxman Chimbaikar V/s State-Bandra Police St.	Hearing
4	ABA 1152/20	Haid Khalid Khan & 5 Other V/s State- Bandra Police St.	Hearing
5	SC 846/16	State-Agripada V/s Arjun Laxman Kumar & 22 Ors	R/E
6	SC 847/16	State-Agripada V/s Salman Umar Shaikh & 12 Ors.	R/E
7	SC 702/17	State-Agripada V/s Amjad Akbar Mohd. Shaikh & Other	R/E

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 20/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 671/15	State- DCB CID V/s Ashok Shankar Dethe	HCTB
2	SC 484/17	State-Shivaji Nagar Police St. V/s Parvej Raees Hussain Sayyed	HCTB
3	SC 713/19	State-DCB CID V/s Jitendra Vidyanchal Mishra @ Bandish	HCTB
4	SC 382/19	State-Pantnagar Police St. V/s Sachin Divakar Pawar & Ors.	B.A. in SC
5	Cri M.A. 1223/20	Tapan Hari Das V/s State-Bandra Police St.	Hearing

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 21/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 366/03	CBI EOW V/s Ravinder Dharampal Choudhary	Stayed Matter
2	SC 256/06	State-Bhandup Police St V/s Tribhuvan Ramprasad Signh & 4 Others	Stayed Matter
3	SC 980/15	State-DCB CID V/s Dinesh @ Sunny Ramesh Chuhan	HCTB
4	SC 505/18	State- Kurla Police St. V/s Irfan @ Rafiulla Shafiulla Khan	HCTB

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 22/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	ECA Spl Case 3/16	State of C.B. Control V/s Subhash Vaijanath Gupta	Hearing
2	SC 559/20	State- Vashi Rlw. Police St. V/s Mohd. Aarif Jaharali Shaikh	Appearance
3	SC 470/20	State-Nirmal Nagar Police St. V/s Murti Kandriveel Shetty	Report.
4	Cri Rev. APP. 398/20	Akthar Ali V/s Sana Akhtar Ali	Hearing

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 23/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	Cri B.A. 2015/20	Jignesh Bharatbhai Shah V/s State-Bandra Police St.	Hearing
2	SC 504/14	State-R.C.F. Police St. V/s Sachin Maruti Jadhav	R/E
3	SC 290/15	State- D.N. Nagar Police St. V/s Sajid Abdul Rahim Makrani & 3 Ors/	R/E
4	SC 371/15	State-Chembur Police St. V/s Ravi Rajan Pandiyan	Charge
5	SC 1956/19	State- Vikhroli Police St. V/s Jamaluddin Sarfuddin Siddiqui	Appearance
6	SC 507/20	State-Dharavi Police St. V/s Mohd. Ashique Abdul Rajik	Appearance

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